

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 10-04-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA(CA)/65/2024**

**PETITION NUMBER : CP(CAA)/24/2024**

**NAME OF THE APPLICANT : Prime Urban Development India Ltd**

**NAME OF THE RESPONDENT(S) : --**

**UNDER SECTION : Rule 11 of NCLT Rules, 2016**  
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**ORDER**

Ld. Counsel Mr. Pranav V Shankar for the Applicant.

Synopsis is not in the revised format.

Applicant is directed to file the synopsis in the revised format.

**IA(CA)/65/2024**

This is an Application seeking condonation of delay of 7 days in filing in filing the company petition (Second Motion Petition).

The reasons are given in para 4 of the Application.

In view of the reasons stated above, the delay is condoned and IA(CA)/65/2024 is allowed and is disposed off.

List CP(CAA)/24/2024 on **01.05.2024** for hearing.

-Sd-

**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

phk